

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/388/ (IB)/2017
NAME OF THE PETITIONER(S) : APAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G.E.T. POWER LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P.R. MURALI P. KAVINILAVU	COUNSEL FOR PETITIONER.	P. Kavinilavu 10/10/17
	Rahul Jain	Counsel for Respondent	Rahul Jain

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

59 -
K Anantha Padmanabha Swamy
Member (Judicial)

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